

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1251
ANSWERED ON:13.08.2013
MANUAL SCAVENGING
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the steps including legislative measures taken by the Government to eradicate manual scavenging and for rehabilitation of manual scavengers in the country;
- (b) the total quantum of funds allocated and utilised for various schemes for elimination of manual scavenging during each of the last three years and the current year, State-wise; and
- (c) the details of households having latrines from which night soil is removed manually State/UT-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b) A multi-pronged strategy has been followed for eradication of manual scavenging and for rehabilitation of manual scavengers. This, inter-alia, consists of:-

- (i) Administration of the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993;
- (ii) Implementation of the Integrated Low Cost Sanitation Scheme for conversion of dry latrines into water seal toilets in urban areas; and
- (iii) Implementation of the Self Employment Scheme for Rehabilitation of Manual Scavengers for rehabilitation of manual scavengers and their dependents, into alternative occupations.

Further, 'The Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2012' has been introduced in Lok Sabha on 3.9.2012. A multi-pronged strategy has been worked out in the provisions of the new Bill with a view to eliminate manual scavenging and insanitary latrines and to provide for the rehabilitation of manual scavengers.

State/UT-wise details of funds released and utilized under the schemes mentioned at (ii) and (iii) above, during each of the last three years and the current year, are given at Annexure-I (a) & (b).

(c) 'Houselisting and Housing Census, 2011' data released by the Registrar General of India in March, 2012, has, inter alia, provided number of households by type of latrine facility, including latrines from which night soil is removed manually. State/UT-wise figures in this regard are at Annexure-II.